

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No. 3262/2021
(S.W.P. No. 2325/2018)

Wednesday, this the 28th day of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Dinesh Sharma, Member (A)**

Gh. Mohammad Khan and others ..Applicants

(Mr. Hilal Ahmad Wani)

VERSUS

State of Jammu & Kashmir and othersRespondents

(Mr. Amit Gupta, AAG)

ORDER (ORAL)

Mr. Dinesh Sharma, Member (A):

The T.A. is arises out of an SWP (T.A. No. 3262/2021) wherein the relief was claimed against the office of Co-operative Societies, which does not come within the jurisdiction of this Tribunal. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(Dinesh Sharma)
Member (A)**

**(Rakesh Sagar Jain)
Member (J)**